

GOVERNMENT OF INDIA
MINISTRY OF DRINKING WATER & SANITATION

LOK SABHA
UNSTARRED QUESTION NO.4430
TO BE ANSWERED ON 22.03.2018

Safe Drinking Water

4430. SHRI RAJESH PANDEY,

SHRI RAVINDRA KUMAR PANDEY:

Will the Minister of DRINKING WATER AND SANITATION be pleased to state

- (a) the details of the schemes being implemented by the Government for provision of safe drinking water in rural areas, State-wise;
- (b) the details of funds allocated, released and spent during each of the last three years and the current year, State and Scheme-wise;
- (c) whether the Government in consultation with State Governments of Jharkhand, Bihar and Uttar Pradesh proposes to install Arsenic and Metal Removal Indian Technology in rural areas;
- (d) if so, the details thereof, along with the details of districts to be covered under this technology, State-wise;
- (e) the names of the States in the country, where work is under progress under the clean drinking water mission/ scheme and the districts in Jharkhand where this mission/scheme is being implemented; and
- (f) the time by which the Government proposes to achieve the objectives of this scheme?

ANSWER

**MINISTER OF STATE FOR DRINKING WATER AND SANITATION
(SHRI S.S.AHLUWALIA)**

- (a) Rural drinking water supply is a state subject. The Ministry of Drinking Water and Sanitation administers centrally sponsored National Rural Drinking Water Programme (NRDWP) for providing safe drinking water in rural areas of all States. Under NRDWP, this Ministry provides technical and financial assistance to supplement the efforts of state government in providing safe drinking water to rural population. States are empowered to design, plan, implement and execute rural drinking water supply schemes which are approved by State Level Scheme Sanctioning Committee (SLSSC).
- (b) The state-wise details of funds allocated, released and spent during each of the last three years and the current year till date under NRDWP is at **Annexure**.
- (c) No Madam. However, the Ministry of Drinking Water & Sanitation has set up a High Level Expert Committee to provide innovative and cost effective technologies to the States. Adoption of the technologies suggested by the Committee is only suggestive in nature for the States because choice of the technologies rests totally with the States.
- (d) Doesn't arise.
- (e) & (f) No scheme named as 'Clean Drinking Water Mission / Scheme' is under progress in the country with the support of this Ministry. However, the Ministry of Drinking Water and Sanitation had launched the National Water Quality Sub-Mission (NWQSM) on 22nd March 2017 under NRDWP to provide safe drinking water to about 28,000 arsenic / fluoride affected habitations in a span of 4 years, subject to availability of funds.
Under NWQSM, the works are under progress in the states of Andhra Pradesh, Assam, Bihar, Chhattisgarh, Haryana, Jharkhand, Karnataka, Kerala, Madhya Pradesh, Maharashtra, Odisha, Rajasthan, Telangana, Uttar Pradesh & West Bengal.
In Jharkhand, NWQSM works are in under progress in Palamu, Ranchi, Sahibganj, Garhwa and Pakur districts.

Annexure referred to in reply to part (b) of Lok Sabha Unstarred Q. No- 4430 due for reply on 22.03.2018 Annexure

State-wise Financial Status under NRDWP (All amount Rs. in crore)

S.No.	State	2014-15			2015-16			2016-17			2017-18 (till 18.03.2018)		
		Allocation	Release	Exp.	Allocation	Release	Exp.	Allocation	Release	Expenditure	Allocation	Release	Expenditure
1	Andaman And Nicobar	0.86	0.81	0.43	0.38	0.16	0	0.44	0.22	0	0.43	0	0
2	Andhra Pradesh	372.43	377.78	427.08	156.69	170.05	190.6	183.01	204	157.38	159.51	233.09	216.91
3	Arunachal Pradesh	87.21	109.83	119.5	58.08	65.4	66.23	97.39	110.84	113.71	99.12	84.69	30.03
4	Assam	501.1	585.32	586.88	268.26	284.11	216.2	353.23	348.06	206.61	524.1	334.27	238.3
5	Bihar	441.07	399.11	381.9	229.6	202.73	295.38	336.89	373.81	473.29	391.61	352.67	170.18
6	Chhattisgarh	159.08	150.74	173.08	63.69	60.83	64.64	87.86	84.28	65.66	64.33	49.84	39.09
7	Goa	4.61	0	0	2.08	1.66	0	2.38	1.19	3.35	2.32	0	0
8	Gujarat	509.48	405.58	491.44	240.13	238.91	274.78	279.07	278.5	265.16	231.62	290.86	191.19
9	Haryana	218.09	277.98	228.82	97.65	122.65	150.74	113.67	111.53	116.42	118.95	88.82	52.88
10	Himachal Pradesh	131.84	120.89	120.18	65.2	64.38	69.88	88.06	83.31	66.04	66.02	101.85	61.41
11	Jammu And Kashmir	461.33	474.41	458.03	199.4	192.12	222.16	227.5	225.14	219.94	222.26	325.33	132.18
12	Jharkhand	169.86	175.18	206.88	126.85	132.09	133.7	134.76	131.74	157.89	172.68	209.09	149.77
13	Karnataka	623.2	563.91	622.37	307.62	278.08	366.68	356.12	343.72	341.33	290.86	365.81	268.49
14	Kerala	115.59	124.1	131.86	52.78	48.05	64.45	78.98	75.22	74.21	56.88	95.16	46.97
15	Madhya Pradesh	397.18	440.18	399.94	181.76	193.73	381.15	241.17	232.26	212.48	195.67	135.51	126.75
16	Maharashtra	780.06	748.23	901.96	344.16	330.88	584	406.83	404.45	412.32	338.13	161.08	154.76
17	Manipur	90.35	88.54	92.25	28.98	27.92	43.44	36.08	40.61	18.87	32.2	66.25	45.68
18	Meghalaya	59.61	69.5	81.02	30.52	31.24	30.92	34.55	40.42	49.29	41.86	85.91	19.49
19	Mizoram	42.43	34.5	39.81	17.71	17.32	23.16	21.33	24.49	24.82	22.4	46.1	18.47
20	Nagaland	108.19	101.44	86.45	39.27	38.53	61.9	33	36.84	40.2	27.66	12.81	13.7
21	Odisha	205.69	230.67	272.83	96.9	103.19	165.25	136.2	134.96	100.59	102.69	83.59	59.86
22	Puducherry	1.62	0	0	0.74	0	0	0.83	0.29	0	0.82	0	0
23	Punjab	93.88	97.38	90.23	39.77	42.79	36.57	51.16	51.89	53.56	115.25	173.29	76.27
24	Rajasthan	1194.46	1304.64	1386.8	547.17	526.75	480.21	1074.15	1072.92	681.21	891.95	714.24	547.45
25	Sikkim	30.38	31.7	32.03	10.64	12.05	12.49	18.11	19.42	15.21	9.3	17.51	11.1
26	Tamil Nadu	367.36	382.46	432.39	169.5	182.35	164.85	174.05	174.68	188.98	121.61	185.1	140.35
27	Telangana	200.65	212.24	189.25	88.77	97.71	106.42	131.07	133.09	111.89	775.01	843.56	559.35
28	Tripura	62.06	68.31	64.81	28.07	31.68	39.97	38.72	43.73	38.73	32.26	83.93	37.72
29	Uttar Pradesh	1006.43	1073.22	1146.2	477.69	490.31	690.46	650.36	621.95	639.54	534.66	468.09	363.62
30	Uttarakhand	135.01	111.48	138.05	63.57	60.06	99.79	89.17	88.19	99.95	68.42	110.28	114.92
31	West Bengal	436.53	431.09	480.72	199.68	216.85	288.75	422.33	440.15	444.86	798.79	984.99	451.17
	Total	9007.64	9191.22	9783.16	4233.31	4264.58	5324.8	5898.47	5931.9	5393.49	6509.37*	6703.72	4338.06

*This excludes funds earmarked for Ministry level expenditure, Japanese Encephalitis / Acute Encephalitis Syndrome, World Bank project assisted Project, Calamity